

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:601
ANSWERED ON:24.07.2003
FUNDS FOR WELFARE SCHEMES
DHANI RAM SHANDIL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals received from the State Governments/ Union Territories for the implementation of various welfare schemes and funds allocated/sanctioned during each of the last three years and the current year, scheme-wise and State/UT-wise;
- (b) the funds actually spent/utilized by these States/UTs during the said period, scheme-wise and State UT-wise;
- (c) whether any complaint of mis-utilisation of funds by the State Governments/Union Territories has been received during the said period;
- (d) if so, the details thereof and the action taken by the Government thereon, State/UT-wise; and
- (e) the steps being taken/proposed to be taken for proper utilization of the fund?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI NAGMANI)

(a) & (b) Details of schemes under which proposals were received from the State Governments/Union Territories during the last three years and 2003-04 and funds released and utilized during this period are given in the statement at Annexure.

(c) to (e) No, Sir.

Annexure in Reply to part (b) of Lok Sabha USQ No.601 for 24.7.2003

Name of the Scheme: Special Central Assistance to Special Component Plan
(Rs. in lakh)

Sl.No.	State/UT	2000-2001	2001-2002	2002-2003	2003-2004
		Releases	Expend.	Releases	Expend. Releases
1	Andhra Pradesh	3720.00	3720.00	3551.51	3551.51 7216.48 6367.17 0.00
2	Assam	1810.69	914.75	127.14	1453.00 512.76 265.98 0.00
3	Bihar	0.00	1261.41	0.00	4286.00 0.00 4286.00 0.00
4	Chattisgarh	500.00	284.28	414.68	465.10 430.25 359.58 0.00
5	Gujarat	1521.88	845.03	1227.91	446.76 559.73 200.00 0.00
6	Goa	8.00	1.50	0.00	0.13 0.00 0.00 0.00
7	Haryana	930.63	635.39	443.53	815.20 1098.19 958.66 0.00
8	Himachal Pr.	440.00	431.22	368.66	378.53 447.99 428.96 0.00
9	Jammu & Kashmir	218.00	238.10	201.84	200.60 122.88 208.55 0.00
10	Jarkhand	500.00	0.00	578.84	0.00 0.00 0.00 0.00
11	Karnataka	2643.64	2643.64	2985.43	2985.43 2386.12 970.16 0.00
12	Kerala	1251.07	0.00	533.44	129.50 0.00 481.00 0.00
13	Madhya Pradesh	1720.00	1448.64	1148.23	1737.76 2598.12 1620.02 0.00
14	Maharashtra	2722.00	1766.09	3314.14	2384.28 1077.10 2192.46 0.00
15	Manipur	38.96	8.94	2.73	0.00 0.00 0.00 0.00
16	Orissa	1884.00	2022.03	2480.19	1898.88 1792.01 339.36 0.00
17	Punjab	1784.00	184.29	0.00	161.14 0.00 1289.85 0.00
18	Rajasthan	3738.96	2203.87	3005.41	2531.62 3422.9 2486.49 0.00
19	Sikkim	23.87	23.98	16.68	16.26 42.21 0.00 0.00
20	Tamil Nadu	3558.00	2656.93	5020.32	4598.24 4500.71 2131.02 0.00
21	Tripura	476.48	476.48	83.45	32.05 176.91 0.00 0.00
22	Uttar Pradesh	9398.00	6525.23	11816.86	10181.17 10173.64 13417.92 0.00
23	Uttaranchal	500.00	54.17	433.21	314.44 174.57 288.18 0.00
24	West Bengal	5450.63	5450.63	7421.59	7178.43 6640.5 2861.25 0.00
25	Chandigarh	25.00	25.00	25.00	25.00 25.00 12.50 0.00
26	Delhi	149.91	36.71	0.00	80.97 0.00 545.23 0.00
27	Pondicherry	25.18	34.41	50.00	27.06 5.81 7.75 0.00

Name of the Scheme: Scheduled Castes Development Corporation

(Rs. in lakh)

S.NO.	STATE/U.T.	2000-01 Releases	2001-02 Releases	2002-03 Releases	2003-04 Releases	Note
1	Andhra Pradesh	792.65	0.00	498.00	0.00	1. State SCDCs are
2	Chandigarh	38.43	0.00	0.00	0.00	released assistance
3	Chattisgarh	0.00	0.00	503.70	299.85	only after receiving
4	Gujarat	200.00	48.79	0.00	0.00	their financial commit-
5	Himachal Pradesh	0.00	0.00	25.60	0.00	ments during the year.
6	Karnataka	727.39	391.00	160.50	0.00	As such, no utilization
7	Kerala	33.60	0.00	437.70	0.00	certificate of funds
8	Maharashtra	487.96	1191.47	0.00	0.00	is required
9	Rajasthan	0.00	118.74	0.00	0.00	2. NR: UC is not received.
10	Tamil Nadu	0.00	0.00	400.00	0.00	
11	Tripura	12.69	0.00	0.00	0.00	
12	Sikkim	0.00	0.00	100.50	0.00	
13	Uttar Pradesh	300.00	350.00	314.60	0.00	
14	Uttranchal	0.00	0.00	61.40	0.00	
15	West Bengal	169.95	0.00	0.00	0.00	
16	Daman & Diu	0.00	0.00	0.00	0.00	

National Scheme of Liberation & Rehabilitation of scavengers (Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001 Releases	2001-2002 Expend.	2002-2003 Releases	2003-2004 Expend.	Releases
1	Andhra Pradesh	0.00	165.66	224.70	1328.62	2966.80 NR 0.00
2	Assam	372.00	6.04	0.00	0.00	0.00 NR 0.00
3	Chhatisgarh	1500.00	0.00	0.00	70.00	0.00 NR 0.00
4	Haryana	0.00	106.06	0.00	68.88	0.00 NR 0.00
5	Himachal Pradesh	0.00	81.30	0.00	0.00	239.96 NR 0.00
6	Jharkhand	1085.00	0.00	0.00	0.00	0.00 NR 0.00
7	Karnataka	0.00	184.77	695.17	65.35	888.37 NR 0.00
8	Madhya Pradesh	0.00	309.77	0.00	473.47	0.00 NR 0.00
9	Maharashtra	2135.00	6.64	0.00	128.48	0.00 NR 0.00
10	Orissa	0.00	253.7	0.00	201.83	0.00 NR 0.00
11	Punjab	0.00	7.75	0.00	8.68	0.00 NR 0.00
12	Rajasthan	0.00	36.17	0.00	69.58	0.00 NR 0.00
13	Tamil Nadu	0.00	474.74	0.00	0.00	0.00 NR 0.00
14	Uttar Pradesh	0.00	993.16	0.00	66.34	0.00 NR 0.00
15	Uttranchal	1000.00	0.00	0.00	29.70	0.00 NR 0.00
16	West Bengal	0.00	18.90	0.00	0.00	0.00 NR 0.00

Post Matric Scholarship to the students belonging to Scheduled Castes (Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001 Releases	2001-2002 Expend.	2002-2003 Releases	2003-2004 Expend.	Releases
1	Andhra Pradesh	3099.56	4582.29	6426.72	6213.56	5804.52 NR 0.00
2	Assam	233.75	272.31	272.31	218.32	221.32 221.31 0.00
3	Bihar	0.00	211.60	0.00	0.00	0.00 NR 0.00
4	Chhatisgarh	0.00	394.84	229.97	185.90	106.83 64.42 0.00
5	Gujarat	149.39	79.80	60.14	0.00	2.70 NR 0.00
6	Goa	0.00	0.00	0.00	2.23	0.00 NR 0.00
7	Haryana	126.25	123.76	275.61	234.50	180.92 NR 0.00
8	Himachal Pr.	21.23	20.23	21.84	24.81	0.00 NR 0.00
9	J & Kashmir	0.00	36.87	85.36	85.36	19.99 NR 0.00
10	Jharkhand	0.00	0.00	0.00	266.64	NR 0.00
11	Karnataka	1111.61	1008.39	732.13	1806.13	984.47 810.34 0.00
12	Kerala	301.90	438.16	938.16	0.00	674.44 NR 0.00
13	Madhya Pradesh	382.47	158.43	490.53	630.67	371.81 372.08 0.00
14	Maharashtra	727.78	378.74	658.33	1778.66	1696.66 NR 0.00

15	Manipur	43.71	41.97	48.15	64.16	71.28	NR	0.00
16	Meghalaya	4.17	4.16	5.47	5.46	6.90	NR	0.00
17	Orissa	196.98	140.64	0.00	0.00	0.00	NR	0.00
18	Punjab	0.00	171.41	239.90	0.00	60.00	NR	0.00
19	Rajasthan	411.36	356.87	470.13	503.52	400.67	NR	0.00
20	Sikkim	0.00	0.00	0.00	0.00	0.00	NR	0.00
21	Tamil Nadu	1950.46	1244.51	1168.95	1566.02	1658.56	770.84	0.00
22	Tripura	141.20	141.20	138.71	102.16	85.06	NR	0.00
23	Uttar Pradesh	1383.22	5301.24	2304.94	2027.81	1994.42	2105.84	0.00
24	Uttaranchal	0.00	0.00	411.74	169.43	0.00	NR	0.00
25	West Bengal	1098.42	570.37	911.06	0.00	677.37	NR	0.00
26	Daman & Diu	1.68	0.00	2.50	1.88	0.08	NR	0.00
27	D & N Haveli	0.00	0.00	0.00	0.23	0.00	NR	0.00
28	Pondicherry	30.00	30.35	35.00	36.17	20.03	NR	0.00

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year.

To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Pre-Matric Scholarship to the children of those engaged in unclean occupation

(Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004
Releases Expend. Releases Expend. Releases Expend. Releases

1	Andhra Pradesh	63.90	62.55	57.94	42.34	252.60	NR	0.00
2	Assam	0.00	0.00	0.00	0.00	8.11	NR	0.00
3	Bihar	20.00	11.05	15.47	84.43	20.00	NR	0.00
4	Goa	0.34	0.51	0.72	0.72	0.02	NR	0.00
5	Gujarat	459.25	347.07	510.07	578.81	0.00	NR	0.00
6	Haryana	0.00	19.21	38.20	46.9	0.00	NR	0.00
7	Himachal Pr.	22.05	24.27	0.00	10.26	9.74	NR	0.00
8	J & Kashmir	0.00	0.00	0.00	0.00	5.09	NR	0.00
9	Karnataka	3.03	10.51	3.36	5.9	11.45	1.54	0.00
10	Kerala	0.00	0.91	0.00	0.00	0.00	NR	0.00
11	Madhya Pradesh	153.45	80.88	70.15	120.79	62.62	NR	0.00
12	Maharashtra	160.96	127.21	154.41	235.23	0.00	NR	0.00
13	Orissa	0.00	5.73	4.00	7.34	0.00	NR	0.00
14	Punjab	0.00	0.00	0.00	25.31	0.00	NR	0.00
15	Rajasthan	107.51	72.15	59.69	77.45	38.83	NR	0.00
16	Tamil nadu	170.25	88.64	49.72	106.11	61.50	NR	0.00
17	Tripura	2.45	2.97	3.08	2.44	2.30	2.33	0.00
18	West Bengal	0.00	1.84	2.81	2.89	5.60	NR	0.00
19	Pondichery	0.00	5.16	0.00	13.27	1.80	NR	0.00
20	Chhatisgarh	0.00	0.00	2.24	50.02	21.80	NR	0.00
21	Jharkhand	0.00	0.00	30.20	0.00	1.15	NR	0.00
22	Uttaranchal	0.00	0.00	2.21	0.00	7.78	NR	0.00

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year.

To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Construction of Hostels for Scheduled Caste boys (Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001	2001-2002	2002-03	2003-04
		Releases	Expend.	Rel Expend.	Releases
1	Andhra Pradesh	0.00	0.00	0.00	0.00
2	Assam	0.00	0.00	0.00	0.00
3	Chattisgarh	0.00	0.00	0.00	0.00
4	Gujarat	0.00	0.00	0.00	0.00
5	Haryana	0.00	0.00	2.00	0.00
6	Himachal Pradesh	0.00	0.00	60.13	0.00
7	Jammu & Kashmir	0.00	0.00	0.00	0.00
8	Jharkhand	0.00	0.00	245.80	0.00
9	Karnataka	495.00	325.00	563.19	0.00
10	Kerala	0.00	0.00	4.00	0.00
11	Madhya Pradesh	764.95	764.95	284.37	0.00
12	Maharashtra	0.00	0.00	0.00	0.00
13	Orissa	12.75	9.96	21.12	0.00
14	Punjab	0.00	0.00	11.57	0.00
15	Rajasthan	0.00	0.00	0.00	0.00
16	Tamil Nadu	0.00	0.00	182.59	0.00
17	Tripura	0.00	0.00	18.58	0.00
18	Uttar Pradesh	0.00	0.00	155.64	0.00
19	Chandigarh	45.00	45.00	50.18	0.00

Construction of Hostels for Scheduled Caste girls (Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001	2001-2002	2002-2003	2003-04
		Rel Expend.	Rel Expend.	Rel Expend.	Releases
1	Andhra Pradesh	0.00	0.00	0.00	0.00
2	Assam	0.00	0.00	0.00	0.00
3	Chattisgarh	0.00	0.00	0.00	0.00
4	Gujarat	0.00	0.00	0.00	0.00
5	Haryana	140.04	0.00	0.00	0.00
6	Himachal Pradesh	67.30	0.00	0.00	0.00
7	Jammu & Kashmir	0.00	0.00	0.00	0.00
8	Jharkhand	0.00	0.00	245.80	0.00
9	Karnataka	148.96	148.96	207.42	0.00
10	Kerala	0.00	0.00	45.50	0.00
11	Madhya Pradesh	437.51	437.51	665.74	0.00
12	Orissa	12.75	0.00	25.00	0.00
13	Tamil Nadu	258.34	302.89	43.5	0.00
14	Tripura	22.05	0.00	9.49	0.00
15	Uttar Pradesh	0.00	0.00	196.04	0.00
16	West Bengal	0.00	0.00	0.00	0.00
17	Chandigarh	0.00	0.00	0.00	0.00

Book Banks for Scheduled Castes (Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001	2001-2002	2002-03	2003-04
		Rel Expend.	Rel Expend.	Rel Expend.	Releases
1	Andhra Pradesh	116.59	116.59	0.00	0.00
2	Assam	0.00	0.00	0.00	0.00
3	Bihar	7.38	0.00	0.00	0.00
4	Chattisgarh	0.00	0.00	0.00	0.00
5	Goa	0.59	0.00	0.00	0.00
6	Haryana	3.27	3.27	0.00	0.00
7	Himachal Pradesh	1.00	0.00	0.00	0.00
8	Jammu & Kashmir	3.45	3.45	0.00	0.00
9	Karnataka	20.50	20.50	33.27	0.00
10	Kerala	13.92	13.92	40.00	0.00
11	Madhya Pradesh	12.79	12.79	0.00	0.00
12	Maharashtra	27.03	0.00	85.79	0.00
13	Mizoram	1.59	0.00	0.00	0.00
14	Orissa	9.00	9.00	0.00	0.00
15	Punjab	8.28	8.28	0.00	0.00
16	Rajasthan	0.00	0.00	9.40	0.00

17	Tamil Nadu	15.21	15.21	13.38	0.00	61.86	0.00	0.00
18	Tripura	1.68	1.68	1.86	0.00	1.18	0.00	0.00
19	Uttar Pradesh	0.00	0.00	103.16	0.00	87.85	11.42	0.00
20	West Bengal	0.00	0.00	0.00	0.00	3.21	0.00	0.00
21	Chandigarh	0.72	0.00	0.00	0.00	0.00	0.00	0.00
22	Delhi	5.89	4.48	12.00	4.03	12.00	0.00	0.00

Name of the Scheme: Upgradation of Merit (Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001 Rel Expend.	2001-2002 Rel Expend.	2002-03 Rel Expend.	2003-2004 Releases
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1	Andhra Pradesh	0.00	0.00	37.80	0.00	26.7	0.00	0.00
2	Assam	0.00	0.00	0.00	0.00	13.80	0.00	0.00
3	Chatisgarh	4.20	0.00	9.23	0.00	21.52	26.54	0.00
4	Goa	1.05	1.05	1.43	0.00	0.00	0.00	0.00
5	Haryana	8.70	8.70	7.93	0.00	7.65	0.00	0.00
6	Jharkhand	5.25	0.00	0.00	0.00	0.00	0.00	0.00
7	Karnataka	0	0.00	0.00	0.00	28.20	0.00	0.00
8	Kerala	0.00	0.00	4.50	0.00	3.00	0.00	0.00
9	Madhya Pradesh	16.80	16.80	0.00	0.00	73.50	337.5	0.00
10	Orissa	0.00	0.00	0.00	0.00	36.60	0.00	0.00
11	Rajasthan	0.00	0.00	8.24	0.00	7.01	0.00	0.00
12	Sikkim	0.75	0.00	0.00	0.00	1.50	0.00	0.00
13	Tripura	1.20	1.20	1.20	0.00	3.00	1.20	0.00
14	Uttar Pradesh	0.00	0.00	30.87	0.00	36.25	30.11	0.00
15	Uttranchal	2.40	0.00	0.00	0.00	0.00	0.00	0.00
16	West Bengal	6.01	0.00	0.00	0.00	45.90	0.00	0.00
17	Pondicherry	0.50	0.00	0.00	0.00	0.00	0.00	0.00

Name of the Scheme: Coaching and Allied Scheme for Scheduled Castes

(Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001 Rel Expend.	2001-2002 Rel Expend.	2002-2003 Rel Expend.	2003-2004 Releases
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1	Andhra Pradesh	0.00	0.00	0.00	0.00	111.80	0.00	0.00
2	Bihar	0.00	0.00	0.00	0.00	6.00	0.00	0.00
3	Gujarat	0.00	0.00	0.00	0.00	5.45	0.00	0.00
4	Haryana	0.00	0.00	2.19	2.19	24.68	0.00	0.00
5	Kerala	8.69	8.69	20.86	20.86	22.01	0.00	0.00
6	Madhya Pradesh	44.03	44.03	0.00	0.00	19.99	0.00	0.00
7	Meghalaya	1.79	1.79	0.00	0.00	0.00	0.00	0.00
8	Orissa	0.00	0.00	2.50	0.00	0.00	0.00	0.00
9	Punjab	2.39	2.39	0.00	0.00	7.76	0.00	0.00
10	Rajasthan	43.10	0.00	0.00	0.00	0.00	0.00	0.00
11	Tamil Nadu	0.00	0.00	11.15	0.00	0.00	0.00	0.00
12	Uttar Pradesh	0.00	0.00	2.61	0.00	0.00	0.00	0.00
13	West Bengal	0.00	0.00	2.68	0.00	0.00	0.00	0.00
14	Delhi	2.95	2.95	1.90	1.90	10.00	0.00	0.00

Protection of Civil Rights Act, 1955 and the Scheduled Castes & the Scheduled Tribe (Prevention of Atrocities)Act, 1989

(Rs. in lakh)

S.NO.	STATE/U.T.	2000-2001 Rel Expend.	2001-2002 Rel Expend.	2002-2003 Rel Expend.	2003-2004 Releases
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1	Andhra Pradesh	208.60	213.04	165.01	268.98	328.14	0.00	0.00
2	Assam	2.00	1.60	0.00	0.00	0.00	0.00	0.00
3	Bihar	34.03	47.00	0.00	47.13	65.00	0.00	0.00
4	Chattisgarh	0.00	0.00	0.00	0.00	88.27	74.52	30.10
5	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.73
6	Gujarat	325.79	298.53	178.20	199.85	226.62	0.00	22.23

7	Haryana	11.53	13.53	13.78	13.76	27.28	27.14	0.00
8	Himachal Pr	4.89	0.00	0.00	0.00	4.72	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00	105.98	0.00	0.00
10	Karnataka	150.44	188.58	174.59	409.33	567.05	350.56	0.00
11	Kerala	41.95	43.34	44.15	26.75	73.15	0.00	0.00
12	Madhya Pradesh	977.24	1027.35	812.86	788.10	435.98	613.64	1180.97
13	Maharashtra	190.44	64.02	6.48	79.27	772.52	0.00	0.00
14	Orissa	0.58	1.22	0.97	1.62	0.81	0.00	0.00
15	Punjab	18.39	32.72	33.10	0.00	0.00	0.00	0.00
16	Rajasthan	150.00	118.52	317.38	120.91	19.29	0.00	0.00
17	Sikkim	0.00	0.00	0.00	1.41	1.91	2.90	0.00
18	Tamil Nadu	89.08	261.4	502.48	189.24	336.67	0.00	0.00
19	Uttar Pradesh	448.20	717.24	700.00	785.07	886.64	927.78	1030.22
20	Uttranchal	0.00	0.00	0.00	0.00	22.42	0.00	0.00
21	D & N Haveli	27.00	25.27	25.00	26.25	26.33	26.33	33.42
22	Pondicherry	28.64	31.49	31.50	30.38	29.23	0.00	0.00

Pre-Matric Scholarship for OBCs (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004
Actual Actual Actual Actual Actual Actual Actual Actual
Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	0.00	0.00	645.25	0.00	0.00
2	Assam	62.50	62.50	0.00	0.00	26.85	0.00	0.00
4	Karnataka	425.71	405.99	278.15	278.15	0.00	0.00	0.00
5	Madhya Pradesh	0.00	0.00	0.00	0.00	606.00	0.00	0.00
6	Tripura	95.79	95.79	110.04	110.04	171.23	171.00	0.00
7	Tamil Nadu	0.00	0.00	0.00	0.00	240.00	0.00	0.00
8	Manipur	16.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Uttar Pradesh	0.00	0.00	1222.21	1222.21	0.00	0.00	0.00
10	Uttranchal	0.00	0.00	73.19	49.56	0.00	0.00	0.00
11	Sikkim	0.00	0.00	5.00	5.00	0.00	0.00	0.00
12	West Bengal	0.00	0.00	0.00	0.00	184.75	0.00	0.00
13	Jharkhand	0.00	0.00	31.45	31.45	0.00	0.00	0.00
14	J & K	0.00	0.00	20.00	20.00	0.00	0.00	0.00

Post Matric Scholarship for OBCs (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004
Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	559.25	559.00	357.77	357.77	247.86	0.00	0.00
2	Assam	94.47	0.00	32.77	0.00	8.39	0.00	0.00
3	Bihar	0.00	0.00	500.00	0.00	0.00	0.00	0.00
4	Goa	25.00	0.00	0.00	6.51	0.00	0.00	0.00
5	Himachal Pr	0.00	0.00	55.02	0.00	0.00	0.00	0.00
6	J&K	8.00	0.00	42.00	0.00	14.32	0.00	0.00
7	Jharkhand	0.00	0.00	191.88	189.74	214.08	0.00	0.00
8	Karnataka	110.72	110.72	145.57	145.57	211.69	211.00	0.00
9	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Maharashtra	0.00	0.00	452.84	0.00	0.00	0.00	0.00
11	Manipur	91.36	0.00	0.00	0.00	60.20	0.00	0.00
12	Rajasthan	0.00	0.00	0.00	0.00	198.95	0.00	0.00
13	Sikkim	0.00	0.00	0.22	0.00	5.29	0.00	0.00
14	Tamil Nadu	0.00	0.00	0.00	0.00	352.81	0.00	0.00
15	Tripura	0.00	0.00	63.31	63.31	254.03	0.00	0.00
16	Uttar Pradesh	10.20	10.20	329.00	0.00	1016.14	1011.14	0.00
17	Uttranchal	0.00	0.00	25.92	0.00	0.00	0.00	0.00
18	West Bengal	0.00	0.00	0.00	0.00	258.14	0.00	0.00

Name of the Scheme: Hostels for OBC boys & girls (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004
Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	188.74	188.74	210.00	0.00	0.00
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2	Bihar	0.00	0.00	149.58	0.00	0.00	0.00	0.00
3	J & K	0.00	0.00	0.00	0.00	108.27	0.00	0.00
4	Jharkhand	0.00	0.00	147.28	145.81	0.00	0.00	83.16
5	Karnataka	183.23	183.23	216.99	149.6	263.77	0.00	0.00
6	Manipur	46.91	0.00	0.00	0.00	0.00	0.00	0.00
7	Madhya Pradesh	0.00	0.00	0.00	0.00	50.00	0.00	0.00
8	Orissa	0.00	0.00	0.00	0.00	120.04	0.00	161.87
9	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Sikkim	20.00	0.00	20.00	0.00	20.00	0.00	0.00
11	Tamil Nadu	259.86	259.86	157.28	0.00	283.50	0.00	0.00
12	Tripura	10.00	0.00	0.00	0.00	0.00	0.00	0.00
13	Uttar Pradesh	0.00	0.00	265.13	265.13	195.47	0.00	0.00
14	West Bengal	0.00	0.00	0.00	0.00	68.95	0.00	0.00

Scheme of Employment of Handicapped (Rs. in lakh)

S1. State/UTs 2000-01 2001-02 2002-03 2003-04
No. Released Released Released Released

1	Andhra Pradesh	8.17	0.00	0.00	0.00
2	Gujarat	14.25	0.00	0.00	0.00
3	Haryana	0.52	0.00	0.00	0.00
4	Karnataka	0.00	14.44	25.94	0.00
5	Kerala	0.00	64.46	0.00	0.00
6	Mizoram	0.00	15.21	0.00	0.00
7	Punjab	6.46	6.27	0.00	0.00
8	Rajasthan	39.26	10.41	26.10	0.00
9	Tamil Nadu	0.00	0.00	77.60	0.00
10	Uttar Pradesh	17.63	29.05	14.10	0.00
11	Chandigarh	4.56	5.72	4.35	0.00
12	Delhi	0.00	6.03	0.00	0.00
13	Pondicherry	8.71	1.97	0.00	0.00

Name of the Scheme: Programme for Juvenile Justice (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004
Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	78.86	78.76	112.13	0.00	0.00
2	Bihar	0.00	0.00	30.08	30.08	30.31	0.00	0.00
3	Chattisgarh	0.00	0.00	0.00	0.00	23.56	0.00	0.00
4	Goa	7.33	7.33	4.04	4.04	4.12	0.00	0.00
5	Gujarat	35.98	35.98	47.50	47.50	47.59	0.00	0.00
6	Haryana	25.06	16.54	3.09	3.09	2.47	0.00	0.00
7	Himachal Pr	24.56	0.00	0.00	24.56	3.99	0.00	0.00
8	Jharkhand	0.00	0.00	0.00	0.00	23.84	0.00	0.00
9	Karnataka	87.00	70.34	49.44	27.15	51.76	27.71	46.65
10	Kerala	21.30	21.30	25.28	22.20	12.69	0.00	0.00
11	Madhya Pradesh	159.27	158.03	113.58	103.53	110.81	0.00	0.00
12	Maharashtra	251.16	251.16	710.77	710.77	509.15	0.00	0.00
13	Manipur	5.35	0.00	0.00	0.00	0.00	0.00	0.00
14	Meghalaya	5.62	2.31	5.89	4.40	7.00	5.88	8.22
15	Mizoram	4.26	4.26	8.99	8.99	15.91	15.91	14.77
16	Nagaland	6.67	6.67	3.22	3.22	4.56	0.00	0.00
17	Orissa	0.00	0.00	0.00	0.00	0.42	0.00	0.00
18	Punjab	24.06	13.87	13.17	13.37	23.04	0.00	0.00
19	Rajasthan	8.00	7.98	12.17	9.15	9.17	9.08	0.00
20	Sikkim	1.70	1.70	1.70	1.70	2.03	2.03	0.00
21	Tamil Nadu	118.21	118.21	190.51	188.25	113.60	0.00	0.00
22	Uttar Pradesh	184.45	144.73	64.95	64.95	189.11	0.00	0.00
23	West Bengal	80.00	80.00	73.49	73.49	83.65	0.00	0.00
24	Chandigarh	3.10	0.00	0.00	0.00	0.00	0.00	0.00
25	Daman & Diu	0.00	0.00	0.00	0.00	52.09	0.00	0.00
26	Delhi	0.00	0.00	82.03	82.03	0.00	0.00	0.00